

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

C.P. (IB)/272(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **ROOFS AND CEILINGS (INDIA) PRIVATE**
LIMITED V/s SHAPOORJI PALLONJI AND
COMPANY PRIVATE LIMITED

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Anant Ratnaparkhi for the Operational Creditor is present and Adv. Amir Arsiwala for the Respondent is also present.
2. Ld. Counsel for the Corporate Debtor seeks further two weeks' time to have the settlement in place. Last opportunity is granted.
3. List this matter on **23.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/